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title: Regarding providing jobs to the people of Chandigarh in Chandigarh.

SHRIMATI KIRRON KHER: Madam, my problem concerns my constituency of Chandigarh. According to the Punjab Reorganisation Act, 1966, 60 per cent of the jobs go to people from Punjab and 40 per cent to people from Haryana. Unfortunately, when people, who belong to Chandigarh and are residents of Chandigarh, go for jobs to either Punjab or Haryana, they are asked for a domicile certificate. I find this extremely unfair to the people of the Capital of Punjab and Haryana. I think, the people of Punjab and Haryana are welcome to come and take jobs in the ratio of 60:40, but it should be reciprocatory and people from Chandigarh should be allowed, without being asked for a domicile certificate, to get jobs in Punjab and Haryana.

Thank you.

HON. SPEAKER: Shri Bhairon Prasad Mishra is permitted to associate with the issue raised by Shrimati Kirron Kher.